April, 1965 should not be on sale after June. 1962 and should be replaced by a fresh issue repayable after the end of the Third Plan.

## माक्यों गाजिकत सर्वे श्राफ इंडिया में सहायक इंजीनियरों के रिक्त स्थान

\*२१८. श्री प्यारे लाल कुरील "तालिब": क्या वैज्ञानिक ग्रनुसंबान श्रौर सांस्कृतिक-कार्य मंत्री यह बताने की कृपा करेगे कि

- (क) भाक्यों लाजिकल सर्वे भाफ इंडिया में इस समय सहायक इंजीनियरों के कितने स्थान रिक्त हये हैं?
- (ख) उनमें से कितने स्थानों के लिये विभाग के ही उम्मीदवार चुने जायेंगे भ्रीर कितने स्थानों के लिये बाहर के उम्मीदवार चुने जायेंगे; भ्रीर
- (ग) क्या इस संबंध में विभाग ने कुछ उम्मीदवारों की सिफारिश की है श्रौर यदि हां, तो उस पर सरकार ने क्या कार्य-बाही की है?

†[VACANCIES OF ASSISTANT ENGINEERS IN ARCHAEOLOGICAL SURVEY OF INDIA

- \*218. SHRI P. L. KUREEL Urf TALIB: Will the Minister of Scienti-FIC RESEARCH AND CULTURAL AFFAIRS be pleased to state:
- (a) the number of posts of Assistant Engineers which have fallen vacant at present in the Archaeological Survey of India;
- (b) the number of posts for which candidates will be selected from the Department itself and the number of posts for which outside candidates will be selected; and
- (c) whether the Department has recommended certain candidates in this regard and if so, what action Government have taken thereon?]

वैज्ञानिक अनुसंधान ग्रीर सांस्कृतिक-कार्य मंत्रालय में उपनंत्री (डा० मन मोहन बास): (क) छ:।

- (ख) सर्वे से दो ग्रौर बाहर से चार।
- (ग) नही; सवाल पैदा नही होता।

† THE DEPUTY MINISTER IN THE MINISTRY OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (Dr. Mono Mohan Das): (a) Six.

- (b) Two from the Survey itself and four from outs.de.
  - (c) No; does not arise.]

### DEEP MINING

\*219. SHRI SURJIT SINGH: Will the Minister of Mines and Fuel be pleased to state the up-to-date progress in deep mining which is being worked out with Polish collaboration?

THE MINISTER OF MINES AND FUEL (SHRI K. D. MALAVIYA): Detailed bore-hole data was made available to the Polish Experts, and on the basis of the recommendations made by them, prelim nary shaft-sinking work on the project has already commenced.

All the necessary data has been furnished to the Polish Experts for the preparation of the prelim nary and the detailed project reports for the deep mines. The Preliminary Project Report will shortly be ready. A team of the National Coal Development Corporation's officers will also be leaving in the near future for Poland to participate in the preparation (including designing) of the detailed project report.

MACHINERY PURCHASED BY N.C.D.C.

\*220. SHRI SURJIT SINGH: Will the Minister of Mines and Fuel be pleased to state:

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(a) the number of dumpers and shovels so far purchased by the Na-

Written Answers

- tional Coal Development Corporation and how many of these are lying idle at present; and
- (b) whether any effort is being made to procure components machineries which have already been imported?

THE MINISTER OF MINES FUEL (SHRI K. D. MALAVIYA): (a) There are 297 dumpers and 43 shovels. None of them are lying idle except that a few, according to normal maintenance schedule, are under repairs and overhaul.

(b) Spares for the first 2 years are normally ordered for along with the machinery. Procurement of spares for the remaining period of the life of the machinery is programmed sufficiently in advance.

### निबौचन ग्रायोग के हिन्दी जानने वाले कर्मचारी

११८. श्री नवाबासिह चौहान: क्या विधि मंत्री यह बताने की कृपा करेंगे कि :

- (क) इस समय निर्वाचन श्रायोग के कितने अफसर तथा अन्य कर्मचारी हिन्दी जानने वाले हैं:
- (ख) जो कर्मचारी हिन्दी जानते हैं उन्हें ग्राब तक हिन्दी में काम करने के क्या-क्या भ्रवसर प्रदान किये गरे हैं भ्रौर इस दिशा में उन्हें स्रीर क्या-क्या स्रवसर प्रदान करने का विचार है; श्रीर
- (ग) जो कर्मचारी हिन्दी नहीं जानते उनमें से कितने इस समय गह-कार्य मंत्रालय द्वारा संचालित हिन्दी कक्षात्रों में भाग ले रहे हैं?

#### +[HINDI-KNOWING EMPLOYEES OF ELECTION COMMISSION

118. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of LAW be pleased to state:

- (a) the present number of officers and other employees of the Election Commission who know Hind .:
- (b) the opportunities which have so far been provided to the Hindiknowing employees to work in Hindi and what further opportunities are proposed to be provided to them in this respect; and
- (c) how many of the employees who do not know Hindi are at present attending the Hindi classes conducted by the Ministry of Home Affairs?]

# विधि मंत्रालय में उपमंत्री (श्री ग्रार॰ एम० हजरन श्रीस): (क) बासठ।

- (ख) ततीय साबारण निर्वाचनों से सम्बन्धित काम की ग्रधिकता का ध्यान रखते हए निर्वाचन ग्रायोग के हिन्दी जानने वाले कर्मचारियों को हिन्दी में काम करने के श्रवसर देना प्रशासनिक कारणों से सम्भव नहाथा श्रीर न ही श्रागे श्राने वाले कई महीनों तो यह सम्भव हो सकेगा।
- (ग) काम की श्रत्यावश्यकताग्रों के कारण निर्वाचन स्रायोग का कोई भी कर्म-चारी उक्त हिन्दी कक्षाश्रों मे भाग नहीं ले रहा है।

†[THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI R. HAJARNAVIS): (a) Sixty-two.

- (b) Having regard to the work connected with the Third General Elections, it was not administratively possible nor is it feasible for some more months, to afford opportunities to Hindi-knowing employees in the Election Commission to work in Hindi.
- (c) Due to exigencies of work, no employee of the Election Commission is attending these Hindi classes.]

### संघ लोक सेवा श्रायोग द्वारा ली जाने वाली परीक्षात्रों में वैकल्पिक साध्यम के रूप में हिस्ती

११६. श्री नशावसिंह चौहान : क्या ग ह-कार्य मंत्री यह बताने की क्रपा